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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

C.P. NO.1600F 2004
IN
O.A. NO.1348 OF 2001

New Delhi, this the 12th day of August, 2004

**HON'BLE SHRI V.K. MAJOTRA, VICE CHAIRMAN (A)
HON'BLE SHRI SHANKER RAJU, MEMBER (J)**

Ms.Anumita Aggarwal
R/o 91-A, Engineers Enclave,
Phase-I, GMS Road,
Dehradun, Uttranchal.

...Applicant

(By Advocate: Shri Ram Niwas)

versus

1. Shri Ajay Prasad,
Secretary
Ministry of Defence, South Block,
New Delhi.
2. Lt. Gen. G.S. Negi
Commandant,
Indian Military Academy,
Chakrata Road,
Dehra Dun, Uttranchal.
3. Brig. D.S. Atri
Commandant,
Army Cadet College Wing,
Indian Military Academy,
Dehra Dun, Uttranchal.

....Respondents

(By Advocate : Shri K.R. Sachdeva)

ORDER (ORAL)

SHRI V.K. MAJOTRA, VICE CHAIRMAN (A) :

Learned counsel of the respondents stated that the directions of the Court have been fully implemented. Learned counsel of the applicant has endorsed this contention. As such CP 160/2004 is dropped. Notices issued to the respondents are discharged.

S. Raju
(SHANKER RAJU)
MEMBER (J)

V.K. Majotra
(V.K. MAJOTRA)
VICE CHAIRMAN (A)